

THE SCHEDULE
ENACTMENTS REPEALED

PART I

[See section 461 (1)]

Year	No.	Short title	Extent of repeal
1838	19	The Coasting Vessels Act, 1838.	In so far as it applies to sea-going ships fitted with mechanical means of propulsion and to sailing vessels.
1841	10	The Indian Registration of Ships Act, 1841	The whole.
1850	11	The Indian Registration of Ships Act (1841) Amendment Act, 1850.	The whole.
1923	21	The Indian Merchant Shipping Act, 1923.	The whole.
1946	21	The Merchant Seamen (Litigation) Act, 1946.	The whole.
1947	26	The Control of Shipping Act, 1947.	The whole.
1949	18	The Merchant Shipping Laws (Extension to Acceding States and Amendment) Act, 1949.	The whole.

PART II

[See section 461 (2)]

Year	Short title
1823	Lascars Act (4 Geo. 4 c. 80).
1894	Merchant Shipping Act (57 and 58 Vict., c. 60).
1897	Merchant Shipping Act (60 and 61 Vict., c. 59).
1898	Merchant Shipping (Liability of Ship-owners) Act (61 and 62 Vict., c. 14).
1898	Merchant Shipping (Mercantile Marine Fund) Act (61 and 62 Vict., c. 44).
1900	Merchant Shipping (Liability of Ship-owners and others) Act (63 and 64 Vict., c. 32).
1906	Merchant Shipping Act (6 Edw. 7, c. 48).
1907	Merchant Shipping Act (7 Edw. 7, c. 52).
1911	Merchant Shipping (Seamen's Allotment) Act (1 and 2 Geo. 5, c. 8).
1911	Merchant Shipping Act (1 and 2 Geo. 5, c. 42).
1911	Maritime Conventions Act (1 and 2 Geo. 5, c. 57).
1914	Merchant Shipping (Certificate) Act (4 and 5 Geo. 5, c. 42).
1916	Merchant Shipping (Salvage) Act (6 and 7 Geo. 5, c. 41).

Year	Short title
1919	Merchant Shipping (Wireless Telegraphy) Act (9 and 10 Geo. 5, c. 38).
1921	Merchant Shipping Act (11 and 12 Geo. 5, c. 28).
1923	Merchant Shipping Act (Amdt.) Act (13 and 14 Geo. 5, c. 40).
1925	Merchant Shipping (Equivalent Provisions) Act (15 and 16 Geo. 5, c. 37).
1932	Merchant Shipping (Safely and Load Line Conventions) Act (22 and 23 Geo. 5, c. 9).
1936	Merchant Shipping (Carriage of Munitions to Spain) Act (1 Edw. 8 and 1 Geo. 6, c. 1),
1937	Merchant Shipping (Spanish Frontiers Observation) Act (1 Edw. 8 and 1 Geo. 6, c. 19).
1937	Merchant Shipping Act (1 Edw. 8 and 1 Geo. 6, c. 23).
1937	Merchant Shipping (Superannuation Contributions) Act (1 Geo. 6, c. 4).
1940	Merchant Shipping (Salvage) Act (3 and 4 Geo. 6, c. 43).
